

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes, in the shape of cash awards.

(b) None. The provision, if any, is to be made by State Governments.

SOLDIERS

*1092. **Shri Bhakta Darshan:** Will the Minister of Defence be pleased to state:

(a) whether any increase in the emoluments of soldiers while in reserve is being considered;

(b) if so, to what extent; and

(c) what steps are being taken for providing soldiers who are sent in reserve with suitable alternative employments in civilian departments?

The Deputy Minister of Defence (Shri Satish Chandra): (a) and (b). The question of increasing the existing rates of reserve pay is under consideration.

(c) The State Governments have been asked to give preference to ex-servicemen in filling up appointments in Police, Excise, Customs, Watch and Ward, Forest and in other Departments where military training is a special qualification, and also those under the control of the Community Projects Administration.

I. A. S. AND I. P. S. OFFICERS

*1093. **Shri K. C. Sodhia:** (a) Will the Minister of Home Affairs be pleased to state the total number of persons selected for the I.A.S. and I.P.S. during 1952 and 1953?

(b) How many of them were allotted to States other than their own?

(c) Were there any representations against such allotment either by the officers concerned or the State Governments and with what results?

The Minister of Home Affairs and States (Dr. Katju):

	1952	1953	Total
(a) I.A.S.	60 (including 22 Emergency recruits).	32	92
I.P.S.	69 (including 31 Emergency recruits).	37	106
(b) I.A.S.	65 (including 18 Emergency recruits).
I.P.S.	41 (including 26 Emergency recruits).

(c) Five representations against such allotments were received from the officers concerned. Two of these were against being allotted to States other than their own. The remaining three expressed preference for States other than those to which the officers had been allotted. Four of these representations have been rejected and the fifth one is under consideration.

The allotments are made in consultation with the State Governments. The question, therefore, of the State Governments representing against the allotments does not arise.

संघ लोक सेवा आयोग

*१०९४. श्री रणवदन सिंह : क्या गृह-कार्य मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि संघ लोक सेवा आयोग द्वारा विज्ञापित बहुत से पदों के लिये इन्टरव्यू इनके विज्ञापित होने के डेढ़ दो वर्ष बाद हुआ करता है, तथा कुछ मामलों में इन्टरव्यू के बाद भी रिक्त स्थान पुर नहीं किये जाते हैं; तथा

(ख) यदि है, तो स्थिति में सुधार करने के लिये क्या कार्यवाही की गई है ?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Government are not aware of any such cases. Information has, however, been sought from the Union Public Service Commission whose reply is awaited. Government have full confidence that the Commission will do everything in their power to expedite the process of recruitment for posts which are advertised.

युद्धोपकरण डिपो, गुड़गांव

*१०९५. डा० सत्यशायी : क्या रक्षा मंत्री यह बतलाने की कृपा करेंगे कि :

(क) युद्धोपकरण डिपो, गुड़गांव में स्थायी तथा अस्थायी कर्मचारों की संख्या क्या है ;

(ख) इन में से अनुसूचित जातियों से सम्बन्ध रखने वाले कर्मकर कितने हैं ;

(ग) क्या यह सत्य है कि इस महीने के आरम्भ में इस डिपो में छटनी हुई है ; तथा

(घ) अनुसूचित जातियों से सम्बन्ध रखने वाले छटे हुए कर्मचारों की संख्या क्या है ?

The Deputy Minister of Defence (Shri Satish Chandra): (a) (i) Permanent—Nil.

(ii) Temporary—496.

(b) 30.

(c) Yes.

(d) 10.

ARRESTS IN TRIPURA

480. **Shri Dasaratha Deb:** (a) Will the Minister of States be pleased to state the total number of persons arrested by police in 1952 and 1953 in Tripura?

(b) How many of them were given charge-sheet and how many of them are yet to be charge-sheeted?

(c) What is the number of persons (separately) (i) who have already been convicted, (ii) whose cases are still pending, (iii) who have been acquitted and (iv) whose cases have otherwise been disposed of in courts?

(d) How many of the arrests were due to land disputes?

(e) How many of the arrests were for political offences and how many for other criminal offences?

The Minister of Home Affairs and States (Dr. Katju): (a) 3,249.

(b) Charge sheets have been framed against 1,926 persons and 167 persons are yet to be charge-sheeted.

(c) The information is being collected.

(d) 765 persons.

(e) 72 persons were arrested in connection with political offences and 2,412 persons were arrested on account of criminal offences.

LAWRENCE SCHOOL, LOVEDALE

481. **Shri N. M. Lingam:** (a) Will the Minister of Education be pleased to state when the Lawrence School, Lovedale was handed over by the Government of India to an autonomous body?

(b) What is the constitution of the autonomous body?

(c) Has the constitution been amended at any time after it was first framed?

(d) If so, when and in what respects?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) 1st September, 1952.

(b) The Board of Administration consists of the following members:

(i) The Secretary to the Government of India, Ministry of Education, Chairman.